

(c) if so, what action Government has taken against erring DDA officials for allowing illegal construction activity in Shivalik Colony at odd hours violating the provisions of the above Act?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):  
(a) Delhi Development Authority (DDA) has received complaints regarding illegal construction activities in respect of property no. C-51, Shivalik Colony, New Delhi. As per site inspection done by DDA officers on 30.07.2014, certain violations/deviations from the sanctioned plan were observed and, therefore, 'stop construction notice' as per Delhi Development Act, 1957 was issued.

(b) No, Sir.

(c) Does not arise.

#### **Urban transportation in India**

3213. SHRI S. THANGAVELU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that urban transportation in India is undergoing significant transition; and

(b) whether it is also a fact that the massive need to provide sustainable mass transport solutions to India's burgeoning urban population has been the driver for the implementation of metro rail system across several tier 1 cities, if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):  
(a) and (b) Yes, Sir. The Central Government has taken various measures including financing of metro rail projects in various cities under National Urban Transport Policy, 2006 (NUTP) through Equity participation, Grant or Viability Gap Funding (VGF). The Central Government has sanctioned metro rail projects in Delhi and National Capital Region (NCR), Kolkata, Bangalore, Jaipur, Kochi, Chennai, Hyderabad and Mumbai to provide safe, affordable, quick, comfortable, reliable and sustainable access to transportation to the rapidly growing urban population.

#### **Water supply in urban areas**

3214. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the average coverage of water supply in urban areas is only about 50 per cent;

(b) whether any study has been made in this regard, if so, the details thereof; and

(c) the steps being taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a)  
to (c) As per the Census of India 2011, the number of urban Households having Tap Water

Supply within, near and away from the premises is 70.63% of the total urban Households whereas from tube wells and hand pumps is 20.76% and from other sources is 8.61%.

Ministry of Urban Development supplements the efforts of State Governments/Urban Local Bodies in providing adequate water supply in urban areas under schemes such as Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 10% lumpsum provision for North Eastern States, North Eastern Region Urban Development Programme (NERUDP) and Urban Infrastructure Development Scheme for Satellite Towns (UIDSST).

**Funds through pooled municipal debt obligation facility**

3215. SHRI AVINASH PANDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the various sources of private and Government funds being used, or have been proposed to be used for the financing of urban infrastructure development projects and their contribution to the total investment;
- (b) the proportion of funds being raised through private capital investments;
- (c) the proportion of funds being raised through the Pooled Municipal Debt Obligation Facility; and
- (d) whether Government has undertaken any study of methods of raising funds for infrastructure projects and the risks associated with each, if so, details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) to (c) Government has taken several steps to provide long term financing for urban infrastructure projects, which include Public Private Partnerships, Pooled Finance Development Fund, Tax free Bonds etc. So far, 52 Public Private Partnership projects have been sanctioned under the Jawaharlal Nehru Urban Renewal Mission, covering a number of service areas such as Solid Waste Management, Water Supply, Urban Transport etc. The total value of these 52 projects is to the tune of ₹ 26702 crores. Under the Pooled Finance Development Scheme, a sum of ₹ 10.15 crore has been released so far as Central Assistance in connection with the issue of Tax Free Bonds worth ₹ 181.29 crores.

- (d) No, Sir,

**Exploitation of women due to poverty**

†3216. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether crores of women in our country face physical and mental harassment even today due to poverty and helplessness, if so, the State-wise details thereof;
- (b) the reasons for the continuation of such harassment of women folks despite several laws; and

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†Original notice of the question was received in Hindi.